GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1536 TO BE ANSWERED ON 28.07.2021

REFUND FOR TATKAL CANCELLATIONS

†1536. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether tatkal ticketing system does not have any provision for refund of any amount to railway passengers on cancellation of tickets whereas cancellation of reserved tickets of other category provide for refund of some percentage of the ticket cost;
- (b) whether the Ministry of Railways proposes to consider to refund amount by deducting some amount on cancellation of tickets by changing the tatkal ticketing system to protect the financial interest of railway passengers; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.1536 BY SHRI VIVEK NARAYAN SHEJWALKAR TO BE ANSWERED IN LOK SABHA ON 28.07.2021 REGARDING REFUND FOR TATKAL CANCELLATIONS

(a): Refund is given to passengers as per Railway Passengers (Cancellation of Tickets and Refund of Fare) Rules 2015 notified through Gazette Notification G.S.R. 836(E). dated 04.11.2015. The Rule mandates refund as per different situations, important details of which are as follows:-

Type of Ticket	Status	Time Period
Tatkal	Confirmed	No refund except in case of late running of trains more than 3 hours and cancellation of trains etc.
	Waitlisted	Refund admissible upto half an hour before scheduled departure of train.
Regular	Confirmed	Refund admissible upto 4 hours before the scheduled departure of train.
	Reservation against Cancellation (RAC) and Waitlisted	Refund admissible upto half an hour before scheduled departure of train.

In case of late running of trains more than three hours at the journey commencing station and passenger do not want to travel, the refund is permissible for all the above cases upto actual departure of the train.

Moreover, in case of Cancellation of trains, automatic refund of fare is given on online e-tickets and PRS counter tickets can be cancelled within the prescribed time limit as per Refund rule.

(b) & (c): At present, there is no proposal to amend the Railway Passengers (Cancellation of Ticket and Refund of Fare) Rules 2015.
